National Company Law Tribunal Allahabad Bench

CPNO. 1/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 21.12.2017**

NAME OF THE COMPANY: MIS Amethi Humes Put Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 424- of the Company Act 2013

SI. NO.

<u>Designation</u> <u>Representation</u>

Signature

1. Siddharth singhal Adnocate letitiones S. Singhak 2. Robit Royan Agamel Adroate Lesponlet Populat

CP NO.1/ALD/2017

Parties are represented by their respective counsels. The case is adjourned for further hearing on 23rd January, 2018.

Dated:21.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)